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i d	'∶मर	तवान करने की क्रायु 😳
	* 173.	श्री सुन्दर सिंह भंडारीः
1741 1617	.	श्री लाल ग्राडवाणी :
		श्री जगदीश प्रसाद माथुर ः
•		श्री देवदरा कुमार कीकाभाई
-14	0	प्रदेस र

डा० भाई महावीर : श्री जगदम्बी प्रसाद यादव :

श्री मार्नीसंह बर्माः

क्या विधि झौर न्याय मंत्रो थह बताने की कुपा करेंगे कि :

(क) क्या सरकार ने मतदान करने की आयु 21 वर्ष से घटा कर 18 वर्ष करने के सम्बन्ध में कोई निर्णय किया है; और

(ख) यदि हाँ तो उसका ब्यौरा क्या है ?

jf [VOTING AGE

•173. SHRI SUNDAR SINGH BHAN-DAR1 SHRI LAL K. ADVANI : SHRIJAGDISH PRASAD MATHUR: SHRI DEVDATT KUMAR KIKA-BHAI PATEL : DR. BHAI MAHAVIR : SHRI J. P. YADAV : SHRI MAN SINGH VARMA :

Will the Minister of LAW AND JUSTICE/ विधि क्रोर न्याय मंत्री be pleased to state :

(a) whether Government have taken any decision regarding lowering the voting age from 21 years to 18 years ; and

(b) if so, what are the details thereof?]

विधि क्रौर न्याय मंत्री (श्री एच० मार० गोखले) : (क) जी नहीं।

(ख) प्रश्न ही नहीं उठता ।

•JYTHE MINISTER OF LAW AND JUS-TICE/**विधि और न्याय मंत्री** (SHRI H. R. GOKHALE : (a) No, Sir.

(b) Does not arise.]

KEERIAKITII KERAPPAN IRRIGATION SCHEME *174. SHRI B. V. ABDULLA KOYA :

Will the Minister of IRRIGATION AND

f [] English Translation.

POWER/सिंचाई और विद्युत् मंत्री be pleased to state :

(a) whether the Union Government have received any communication from some Members of Parliament for taking up Keeriakitti Kerappan Irrigation Scheme in Kerala on priority basis;

(b) if so, the details thereof; and

(e) the reaction of Government thereto '?

THE MINISTER OF IRRIGATION AND POWER सिंचाई और विदयत मंत्री (DR. K. L.

RAO) : (a) to (c) Some Members of Parliament urged the undertaking of the Kceriakitti Kerappan Irrigation Scheme in Palghat District.

Since no proposals had been received in the Centre about this project, an enquiry was made from the Government of Kerala, who indicated that investigations for the project were about to be completed and that the project report and estimates are under preparation. These are still awaited from the State Government.

LOANS TO ALL INDIA HANDLOOM FABRICS MARKETING SOCIETY LTD., BOMBAY

•175. SHRI SANDA NARAYANAPPA : Will the Minister of FOREIGN TRADE/ विदेश व्यापार मना be pleased to state :

(a) what is the quantum of financial assistance asked for by the All India Handloom Fabrics Marketing Co-operative Society Ltd., Bombay for (i) internal sales and (ii) exports and what is the amount sanctioned by Government ;

(bj whether it is a fact that while giving a guarantee to this society for drawing a loan amount of Rs. 97 lakhs from the Reserve Bank of India Governmernt have put a condition that Rs. 40 lakhs should be paid back towards the repayment of an earlier loan of Rs. 70 lakhs; and

(c) if so, the reasons for imposing this condition $? \end{tabular}$

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE